

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHENNAI BENCH**

**O.A.No.310/00042/2021**

**Dated Monday, the 25<sup>th</sup> day of January, 2021**

**PRESENT**

**Hon'ble SHRI.S.N. TERDAL, Judicial Member**

**Hon'ble SHRI.T.JACOB, Administrative Member**

A.C.Seshadri,  
Steno Grade I, All India Radio,  
No.7, Kamarajar Salai, Mylapore,  
Chennai-4. ... Applicant

By Advocate M/s.Paul & Paul

Vs

1. Union of India,  
Rep., by Secretary,  
Ministry of Information & Broadcasting,  
A Wing, Shastri Bhavan,  
New Delhi 110 001.

2.The Director General,  
All India Radio, Akashvani Bhavan,  
Parliament Street, New Delhi 110001.

3.The Deputy Director (Admin),  
All India Radio, Akashvani Bhavan,  
Parliament Street, New Delhi 110001.

4.The Deputy Director General (Engg.)/HOO,  
All India Radio, Chennai 600 004. ... Respondents

By Advocate Mr.Su.Srinivasan

**(Order: Pronounced by Hon'ble SHRI.S.N. TERDAL, Member(J))**

The applicant has filed this OA under Section 19 of the Administrative Tribunals Act, 1985 seeking the following reliefs:

“(a)To direct the 2<sup>nd</sup> and 3<sup>rd</sup> respondent to consider the applicant representation dated 09.09.2020 & 15.10.2020 and consequently direct the respondents to grant the non-functional upgradation to the applicant in the grade pay of Rs.5400/- with effect from 11.06.2020.

(b)For such further or other relief or reliefs as this Hon'ble Tribunal may deem fit and proper in the circumstances of the case and thus render justice.”

2. Heard Mr.D.Muthukumar for M/s.Paul & Paul for the applicant and Mr.Su.Srinivasan for the respondents on advance notice.
3. The counsel for the applicant submits that the pending representations of the applicant be directed to be disposed of by a reasoned and speaking order in a time bound manner. Hence, the present OA is disposed of with a direction to the respondents to consider and dispose of the applicant's representations dated 09.09.2020 and 15.10.2020 by a reasoned and speaking order, within a period of two months from the date of issue of certified copy of this order.
4. The OA is disposed of as above at the admission stage itself. No costs.

**(T.JACOB)  
MEMBER (A)**

**25.01.2021**

M.T.

**(S.N. TERDAL)  
MEMBER(J)**